



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/266/2023 FIXED	BISHNU DEO ROY Versus RAKESH KUMAR, I.A.S. AND 3 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR. P N GOSWAMI (r-3,4) MR. D GOGOI (r-3,4) MR. R R Gogoi (r-3,4)
- FOR FRESH ADMISSION WITH STAY/BAIL -				
2	WA/342/2023 FIXED	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
3	WA/449/2023 FIXED	M/S BADRI RAI AND CO. Versus THE UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	SC, IITG DY.S.G.I.
4	WITH WA/19/2024	INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI Versus M/S BADRI RAI AND CO. AND ANR. B	MS P RABHA MS P RABHA MR J MAHANTA MS M BARMAN MS J.S. DAS	MR G N SAHEWALLA (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS T J SAHEWALLA (R-1) MS K BHATTACHARYYA (R-1) MS K SARMA (R-1)
	WITH I.A.(Civil)/171/2024 in WA/19/2024	INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI Versus M/S BADRI RAI AND CO. AND ANR. B	MS P RABHA MS P RABHA MS M BARMAN MS J.S. DAS	MR G N SAHEWALLA MS. S. TODI (R-1) MR H K SARMA (R-1) MS K BHATTACHARYYA (R-1)
5	WA/50/2024 FIXED	STATE OF ASSAM AND ANR. Versus MITHUN ROY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
6	WA/51/2024 FIXED	CHIEF SECRETARY GOVT OF ASSAM Versus BIKASH TALUKDAR AND OTHER	MR. D NATH SR. GA, ASSAM	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
7	WP(C)/8/2024 FIXED	ATIKUR RAHMAN Versus THE LIC HOUSING FINANCE LTD. AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. H BURAGOHAINE (r-1,2)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

8	WP(C)/4629/2023 FIXED	DR. DIPANKAR BARMAN Versus STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR R SENSUA M. A. OASIS	GA, ASSAM SC, GHC
HEARING				
9	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
10	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
11	WA/61/2021 FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
12	WA/298/2021 WP(C) 7056/2013(D/O), FIXED	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
13	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1)
14	WA/428/2023	NARAYAN PRASAD RABHA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS (A)	MR R SINGHA MR R SINGHA MS S PATOWARY	SC, HEALTH
15	WA/429/2023	LOMBIT KONWAR AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR M GOSWAMI MR R SINGHA MS S PATOWARY	SC, HEALTH
16	WA/3/2024 CAVT. NO.13472/023, FIXED, CAVT./1347/2023	CONTAINER CORPORATION OF INDIA LTD. AND 2 ORS. Versus LADI STEEL INDUSTRIES PVT. LTD. AND ORS.	MR. U HAZARIKA MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR
17	WA/4/2024 CAVT. NO.13582/023, FIXED, CAVT./1358/2023	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT LTD AND 2 ORS.	MR. U HAZARIKA MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./60/2022 FIXED, IN WA/37/2021 (D/O), WA/20/2021 (D/O), WA/16/2021 (D/O), WA/74/2021 (D/O)	P LANUNTHARA Versus THE STATE OF MIZORAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL GA, MIZORAM
2	Review.Pet./22/2023 FIXED, IN WA/164/2021 (D/O)	RAJKUMAR KACHARI AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, WPT AND BC SC, FINANCE DEPTT.
3	Review.Pet./69/2023 FIXED, IN WP(C)/4135/2018 (D/O), WP(C)/2594/2017 (D/O), CONT.CAS(C)/451/2022 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus SAURABH SHARMA		
4	WITH Cont.Cas(C)/1/2023	SAURABH SHARMA Versus LAXMANAN S AND 2 ORS	MR. A SARMA	MR. D NATH (R-1,2) MS. M DEVI (R-1,2) MR P NAYAK (R-3) MS RUKMINI BARUA (R-3) MS PADMINI BARUA (R-3)
	WITH I.A.(Civil)/3014/2023 in Cont.Cas(C)/1/2023	SAURABH SHARMA Versus LAXMANAN S AND 2 ORS	MR. A SARMA	
5	Review.Pet./114/2023 FIXED, IN WA/61/2022 (D/O)	CO ORDINATION COMMITTEE OF PRIVATISATION MIS RULES VICTIMISED EMPLOYEES Versus THE STATE OF ASSAM AND 4 ORS. A	MR. S BANIK MR H TALUKDAR MR. R SARMA	GA, ASSAM MS. M D BORAH, SC, INDUSTRIES AND COMMERCE DEPTT.
6	I.A.(Civil)/939/2023 FIXED, IN W.P.(CrI.)/9/2017 (D/O) in W.P.(CrI.)/9/2017	HETAMI MORAN @ HEMODI MORAN, Versus THE UNION OF INDIA and 9 ORS.	MR. M SMITH	GA, ASSAM DY.S.G.I. GA, AP
7	I.A.(Civil)/2527/2023 FIXED, WITH WA/385/2022 (D/O) in I.A.(Civil)/1398/2023	BIKASH KUMAR MORE, Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAİN MR A CHAKRABORTY	SC, F C I

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 Review.Pet./85/2017 FIXED, WITH WP(C)/2202/2015 (D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
MOTION			
2 WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
3 WITH WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
ADMISSION			
4 WP(C)/4305/2021 PART-HEARD, FIXED	PRABHAT DUTTA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
5 WP(C)/3423/2023 PART-HEARD, FIXED	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.

6	WITH WP(C)/3937/2023	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 6 ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV.(r-2 to 6) MR. T J MAHANTA (R-7) MS. P BHATTACHARYA (R-7) MRS. R DEVI MR A B DEY (r-2 to 6) MR. S SUTRADHAR(r-2 to 6) SC, IITG MS P SARMA (R-7) DY.S.G.I. SC, APDCL
7	WP(C)/7038/2023 PART-HEARD, FIXED	BIJAYLAKHMI LASKAR DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. R B GOHAIN MR. D J DAS MR. D THAOSEN MS C DAS	
8	WP(C)/5823/2021 WP(C) 4291/18 WP(C) 703/22 (BOTH D/O), B/O	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
9	WITH WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R B PHOOKAN R SARMAH R SARMAH MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MR K J HAZARIKA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
10	WITH WP(C)/4567/2020	SHADAR KHAN AND 44 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
11	WITH WP(C)/194/2021	PRANAB KALITA AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
12	WITH WP(C)/7209/2021	JOYNAL ABEDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. S RANA	SC, WATER RESOURCE
13	WP(C)/1046/2022 FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
14	WP(C)/2214/2022 FIXED	PRANAB KUMAR DEKA Versus THE STATE OF ASSAM AND ANR	MR. R DE	GA, ASSAM
15	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
16	WP(C)/852/2023 B/O	JIAUL HAQUE CHOUDHURY Versus THE THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
17	WP(C)/2261/2023 B/O	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM

18	WP(C)/5726/2023 B/O	MISBAH UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE
19	WP(C)/6453/2023 B/O	SWAHANAZ YASMIN Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR D S DEKA	GA, ASSAM MR. S KAKATI (R4)
ORDERS				
20	Cont.Cas(C)/65/2023 FIXED	MOBARAK ALI Versus JAYANT NARLIKAR, IAS	MR. D A KAIYUM MR. M S MONDAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
21	I.A.(Civil)/189/2024 FIXED in WP(C)/5694/2022 WITH WP(C)/5694/2022	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S P SHARMA MR. S P SHARMA K AHMED	
		TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)
HEARING				
22	WP(C)/325/2014 FIXED	GUNADHAR UZIR and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
23	WP(C)/1180/2014	JITEN CH. ROY and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S K TALUKDAR(R-5) MR.A B T HAQUER-5
24	WP(C)/1280/2014	RUP RAM NAH and 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.P SARMAH MR.S K SINGH MSR D KAKATI MR.B KUMAR	MR.A K THAKUR MR.B K SARMA SC, SOCIAL WELFARE SC, PERSONNEL DEPT.
25	WP(C)/1330/2014	SRIMATI RITA MONI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.S J SARMA MR.S N ADHYAPAK MR.K DEVNATH	MR.T J MAHANTA GA, ASSAM MR. B CHETRI (GA, ASSAM,R-3) MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA
26	WP(C)/1362/2014	UBC/102 DILIP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
27	WP(C)/1751/2014	MD. SAIDUR RAHMAN and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A DAS MR.R DEY	SC, HEALTH
28	WP(C)/2720/2023	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM

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[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/410/2024 FIXED, WITH LCR	ABDUL MAZID @ A MAZID Versus THE UNION OF INDIA AND 6 ORS	MR P C DEY MR BASAB DEY	GA, ASSAM DY.S.G.I. SC, ECI
ADMISSION				
2	WP(C)/5748/2019 FIXED, WITH LCR	CHABIRYAN BEGUM @ CHABIRUN @ SABIRUN @ SARIRON BEGUM @ NESHA @ NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/5641/2023 FIXED, WITH LCR	EAKUB ALI Versus THE UNION OF INDIA AND 7 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
4	WP(C)/2179/2014 FIXED	LAKHIRAM BASUMATARY Versus UNION OF INDIA and and 8 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR. R K D CHOUDHURY MS.D SINHA PP, ASSAM SC, C.G.C.
5	WP(C)/1409/2018 WITH LCR	MD SIBAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH SC. BTC
6	WP(C)/2258/2018	UNION OF INDIA AND 2 ORS. Versus DWIPENDRA NATH SHARMA	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR. R K D CHOUDHURY MR S CHOUDHURY MR. A BHATTACHARJEE
7	WP(C)/4560/2018 WITH LCR	HANUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MS K GOGOI MR S ISLAM MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	W.P.(CrI.)/2/2020 (FURTHER HEARING), FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
2	WITH W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
3	WITH W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
4	WITH W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
5	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 4

[THIS BENCH WILL SIT AT 10:15 A.M.]

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./23/2023	PRITOM SAIKIA Versus MANOJ KR. UPADHAYAY AND 6 ORS.	MR. S BORTHAKUR	GA, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/617/2024 FIXED	M/S RADHIKA EXPRESS SERVICE Versus THE UNION OF INDIA AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	MR. S S ROY DY.S.G.I.
ADMISSION				
2	WP(C)/3271/2022 FIXED	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST
3	WITH WP(C)/3295/2022	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, FOREST
4	WP(C)/4391/2022 FIXED	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I
5	Arb.P./21/2023 FIXED	PALLAB GHOSH Versus SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A
6	WP(C)/982/2023 B/O	M/S UTPALA TRADERS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, P H E SC, K A A C
7	WP(C)/5870/2023 CAVT. NO.08892/023, FIXED, WITH CAVT. NO. 889/2023	MAHMUD ALI Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/3252/2023 in WP(C)/5870/2023	MAHMUD ALI, Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
8	WP(C)/6018/2023	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM

9	WP(C)/6019/2023	SMTI MANJU BIBI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
10	WP(C)/6596/2023 FIXED	M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
11	WITH WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
	WITH I.A.(Civil)/3307/2023 in WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
ORDERS				
12	WP(C)/248/2024 FIXED	AJANTA DAS Versus STATE OF ASSAM AND 4 ORS.	MR. D P BORAH	GA, ASSAM MR. A KHAN (r-4) MR. A K BARUAH (r-4) SC, EXCISE DEPTT.
HEARING				
13	WP(C)/7017/2013 FIXED	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR. R K D CHOUDHURY MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
14	WP(C)/434/2015 FIXED	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
15	WP(C)/1147/2015 FIXED	M/S AVIRAJ HATCHERIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS,	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL(R1-3)
16	WITH WP(C)/7154/2015	M/S PHUKAN INDUSTRIES Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRU S BORGHAIN MR.H BURAGHAIN MS.M D BORAH MR.A BARUAH MS.R GOGOI	SC, APDCL
17	WITH WP(C)/2318/2019	SARAT KUMAR JAIN AND 2 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MD. ASLAM	SC, APDCL MR. P N GOSWAMI
18	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)

19	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
20	WP(C)/2178/2017	THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MSB DEVI(R-2) GA, ASSAM MR.N K HALOI(R-2) MS.K D SARMAH(R-2) MR. K M HASSAN MR.R SARMAR-2
	WITH I.A.(Civil)/3788/2018 in WP(C)/2178/2017	BANGSHI DHAR HALOI, Versus THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 3 ORS	MS B DEVI MR. R SARMA	MR S DAS GA, ASSAM
21	WP(C)/2764/2022 CAVT. NO.02732/022, FIXED	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. H. BURAGOHAIN MS. J TAMULI MISS. M BORAH MS A DEVI	MR D KALITA GA, ASSAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/6/2018 19 Y 0 M 9 D :WITH LCR 5 FILES, P.B.-2	SIBESWAR MASLAI Versus THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)
2	CRL.A(J)/20/2018 11 Y 7 M 5 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
3	CRL.A(J)/33/2018 6 Y 3 M 24 D :WITH LCR 4 FILES, P.B.-2	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
4	Crl.A./48/2018 WITH LCR 6 FILES, P.B.-2	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
5	CRL.A(J)/66/2018 8 Y 1 M 2 D :WITH LCR 3 FILES, P.B.-2	ABHIJIT PAUL Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
6	Crl.A./454/2019 WITH LCR 4 FILES, P.B.-2	SRI MADAN PANIKA Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. A M BORA MR. M A LASKAR MR. D K BAIDYA S AHMED MS P DASGUPTA	PP, ASSAM
7	WITH CRL.A(J)/59/2020 4 Y 4 M 24 D :	ANIL GOUR Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
15)	MR D K DEY	15-02-2024	To	01-03-2024
16)	MR.A K SHARMA	15-02-2024	To	25-02-2024
17)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
18)	MD. A J ATIA	22-02-2024	To	15-03-2024
19)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
20)	MR A K DAS	21-02-2024	To	01-03-2024
21)	MR I HASSAN	19-02-2024	To	23-02-2024
22)	MD. A J ATIA	20-02-2024	To	21-02-2024
23)	MR. B BARMAN	22-02-2024	To	22-03-2024
24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A.(Civil)/1609/2021 BY SLIP in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
		MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

LEAVE NOTE OF ADVOCATES FOR 20/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/753/2023 CAVT. NO.14602/022,	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
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ORDERS

2	Review.Pet./2/2024 IN WP(C)/2083/2020 (D/O)	THE STATE OF ASSAM AND ANR Versus DIPAK SHARMA	MR. R MAZUMDAR MR. U SARMA	
3	Review.Pet./3/2024 IN WP(C)/1011/2020 (D/O)	STATE OF ASSAM Versus REJINA SULTANA	MR S M T CHISTIE MR. R MAZUMDAR	
4	Review.Pet./4/2024 IN WP(C)/2486/2020 (D/O)	THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	
5	Review.Pet./15/2024 IN WP(C)/1017/2020 (D/O)	THE STATE OF ASSAM AND ANR Versus MOSHAROF ALOM AHMED	MR. R MAZUMDAR	
6	Review.Pet./16/2024 IN WP(C)/1016/2020 (D/O)	THE STATE OF ASSAM AND ANR. Versus BANYASHREE THAKUR AND 21 ORS.	MR. R MAZUMDAR	

LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/737/2022 FIXED, WITH WP(C)/3225/2017 (D/O)	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
WITH 2 WP(C)/941/2020 CAVT. NO. 0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
WITH 3 WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM SC, FISHERY
WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
4 WP(C)/7580/2022 B/O	ABHIJIT SAHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
5 WP(C)/1765/2023 FIXED	SIMPLEX INFRASTRUCTURES LTD. Versus THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FOREST
6 WP(C)/7153/2023 CAVT. NO.12462/023, FIXED, WITH CAVT. 1246/2023	MD KHALIL UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	MR. A H M R CHOUDHURY PP, ASSAM FOR CAVEATOR
7 WP(C)/476/2024 FIXED	SURENDRA STEELS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. P K SARAF	SC, GST DY.S.G.I.

ORDERS

8	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
9	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
		HEARING		
10	WP(C)/517/2014 FIXED	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
11	WITH WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
12	WP(C)/800/2015 FIXED	DHAKUAKHANA SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MR.J SAIKIA MS.K SAIKIA MS.B BARUAH MS.A GOGOI	GA, ASSAM(R1-3)
13	WP(C)/7518/2015	AGRICULTURAL MARKETING BOARD EMPLOYEE'S ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.J PATOWARY MS.A DEKA	GA, ASSAM AG, ASSAM SC, A S A M B SC, AGRI. DEPARTMENT
14	WP(C)/7521/2015	PRABUDH BORDOLOI and 18 ORS. Versus THE TIWA AUTONOMOUS COUNCIL and 3 ORS.	MR.U K DEKA MR.S BORTHAKUR	GA, ASSAM MR.K KALITA(R-1 & 2) MR.M HUSSAIN(R-1 & 2)

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/363/2023 PART-HEARD, FIXED	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/886/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC. WATER RESOURCE DEPTT.
	WITH I.A.(Civil)/3241/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA, Versus THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR. K N CHOWDHURY
2	WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM

	<p>WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020</p>	<p>TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.</p>	<p>MR D K DAS MR H BETALA</p>	<p>GA, ASSAM</p>
3	<p>WITH WP(C)/3094/2021</p>	<p>BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS</p>	<p>MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/3202/2023 in WP(C)/3094/2021</p>	<p>BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 12 ORS</p>	<p>MR. D K DAS MR H BETALA</p>	<p>GA, ASSAM SC, PWD</p>
4	<p>WITH WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD</p>
5	<p>WITH WP(C)/3096/2021</p>	<p>BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)</p>
6	<p>WITH WP(C)/4319/2021</p>	<p>SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR G BAISHYA MD. A HASSAN S K HAZARIKA</p>	<p>SC, FINANCE AND TAXATION GA, ASSAM</p>
	<p>WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021</p>	<p>KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. D K DAS</p>	
	<p>WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021</p>	<p>SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR G BAISHYA MD. A HASSAN</p>	<p>SC, FINANCE AND TAXATION GA, ASSAM</p>
7	<p>WITH WP(C)/1309/2022</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>SC, PWD ROAD GA, ASSAM SC, WPT AND BC</p>
	<p>WITH I.A.(Civil)/1757/2023 in WP(C)/1309/2022</p>	<p>PRADIP SARMAH AND 3 ORS. Versus PRANAB KUMAR RABHA AND 29 ORS</p>	<p>MR. M K CHOUDHURY MR. A BARKAKATI</p>	<p>GA, ASSAM MR. D K DAS SC, WPT AND BC SC, PWD</p>

8	<p>WITH WP(C)/1567/2022</p>	<p>BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 28 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>MR. K N CHOUDHURY (R-27, 28,29) GA, ASSAM MR. JYOTIRMOY ROY (r-13,15,16,17,20,21,22,24,25,26) MR. I ALAM (R-27) MR. R M DEKA (R-28,29) MR. S SARMA (r-13,15,16,17,20,21,22,24,25,26) MR. R HAZARIKA (r-13,15,16,17,20,21,22,24,25,26) MS. N MAHANTA (R-27,28,29) MR. C CHAKRAVARTY (r-13,15,16,17,20,21,22,24,25,26) MS N MAHANTA (R-28, 29) MR D DAS (r-13,15,16,17,20,21,22,24,25,26) N GAUTAM (R-27,28,29) MR. H G HAZARIKA (R-28) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD</p>
	<p>WITH I.A.(Civil)/353/2023 in WP(C)/1567/2022</p>	<p>SANJIB KR. BHATTACHARJEE AND 9 ORS. Versus BIKASH CH. PANGGING AND 8 ORS.</p>	<p>MR. J ROY MR S SARMA</p>	<p>GA, ASSAM MR D K DAS SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/1189/2023 in WP(C)/1567/2022</p>	<p>HEMANTA DEWRI BHARALI, Versus BIKASH CH. PANGGING AND 28 ORS.</p>	<p>MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA</p>	<p>MR. D K DAS SC, WPT AND BC SC, PWD</p>
9	<p>WITH WP(C)/545/2023</p>	<p>PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.</p>	<p>MR D K DAS MRS. K M TALUKDAR</p>	<p>MR. K N CHOUDHURY, MR. R.M. DEKA (R-9) SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC</p>
10	<p>WITH WP(C)/665/2023</p>	<p>RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 23 ORS</p>	<p>MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>MR. K N CHOUDHURY (R-13) GA, ASSAM MR. D J DAS (R-13) MR. D J DAS (R-13) MS N MAHANTA (R-13) N GAUTAM (R-13) N GAUTAM (R-13) SC, WATER RESOURCE</p>
11	<p>WITH WP(C)/677/2023</p>	<p>BIDUR BORGoyARI Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, PWD</p>
12	<p>WITH WP(C)/828/2023</p>	<p>DIPA DAS Versus THE STATE OF ASSAM AND 22 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>MR D KALITA (R-11) GA, ASSAM MR. U K NAIR (R-11) SC, WPT AND BC</p>
	<p>WITH I.A.(Civil)/3315/2023 in WP(C)/828/2023</p>	<p>DIPA DAS, Versus THE STATE OF ASSAM AND 22 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC</p>
13	<p>WITH WP(C)/1121/2023</p>	<p>BIKASH C. PANGGING Versus THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC SC, PWD</p>
14	<p>WITH WP(C)/1165/2023</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC SC, PWD</p>

15	WITH WP(C)/1804/2023	BHAGAWAN PATAR Versus THE STATE OF ASSAM AND 27 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, WATER RESOURCE
16	WITH WP(C)/1819/2023	SUBRATA KUMAR DAS Versus THE STATE OF ASSAM AND 53 ORS	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-1 to 4) GA, ASSAM MR. D J DAS (R-1 to 4) N GAUTAM (R-1 to 4) MR. H G HAZARIKA (R-1 to 4) SC, WPT AND BC SC, WATER RESOURCE
17	WITH WP(C)/3565/2023	SHANTANU DHAR Versus THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES
18	WP(C)/712/2023 CAVT. NO.01092/023, PART-HEARD, FIXED, WITH CAVT. 109/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY MR. I CHOUDHURY (r-8) MR. A CHAKRABARTY (R-8) MR. S BISWAKARMA (r-8) MS G DAS (r-8) MR T DAS (r-8) R. CHAUHAN (r-8) SC, EDU FOR CAVEATOR SC, G U
19	WITH I.A.(Civil)/330/2023 in WP(C)/712/2023 WP(C)/3834/2023 PART-HEARD, FIXED	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS MD. MUJIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR H K DAS MR N K SARMA MR A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR	MR. K N CHOUDHURY SC, G U FOR CAVEATOR GA, ASSAM MR D BORAH (R-2, R-3, R-4, R-6 & R-7) SC, REVENUE DEPARTMENT MR. J. HANDIQUE (R-1 & R-5)
20	WITH WP(C)/1514/2023	MUJIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MRS. J BEGUM MS. Y AKHTAR	GA, ASSAM SC, REVENUE
21	WP(C)/7328/2019 FIXED	GIRIDHAR PATOWARY Versus NORTH EASTERN ELECTRIC POWER CORPORATION AND 3 ORS.	MRS. A GAYAN	MR. A SARMA
22	WP(C)/3029/2020 FIXED	BHUBANESWAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM MR H SARMA, R-2,3 MR. R ALI MR. H A AHMED, R-4 MR. A PHUKAN, R-1 SC, GAD
23	WP(C)/5782/2020 FIXED	G4S SECURE SOLUTIONS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. B D DEKA MR D BHUYAN MS R GANGAWAT	GA, ASSAM
24	WITH WP(C)/5752/2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	GA, ASSAM
25	WITH WP(C)/4096/2022	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HAJURI MR A BHATRA	GA, ASSAM

26	WITH WP(C)/3556/2023	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR. M DAS MR A BHATRA MR A DEKA	GA, ASSAM
27	WITH WP(C)/301/2024	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
28	WP(C)/4321/2021 FIXED	KAMALI BARO @ KAMALI BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
29	WP(C)/5794/2022 FIXED	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. A PHUKAN, SC, GAD
30	WP(C)/6833/2022 FIXED	SHAKEEL AHMED Versus THE STATE OF ASSAM AND 9 ORS	MS. B BHUYAN MS. N CHOUDHURY MR A TALUKDAR MR J DAS MS. M CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE
31	WP(C)/538/2023 FIXED	SAMIR DEY Versus THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
32	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
33	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
34	WP(C)/3403/2023 B/O	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
35	WP(C)/4832/2023 B/O	SAMAR CH. BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE DEPTT.
36	WITH WP(C)/4839/2023	CHANDAN MOHAN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE
37	WP(C)/5424/2023 CAVT. NO.10472/023, FIXED, WITH CAVT. 1047/2023	ASHIM KUMAR DUTTA Versus UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA D HUSSAIN	MR M Z AHMED MR. K K PARASAR (r-1) MR. D J DAS (R-1) DY.S.G.I. FOR CAVEATOR
38	WITH WP(C)/3452/2023	ASHIM KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA MR A BASUMATARY	MR M Z AHMED (R-2,3,4,5) MR. A M DUTTA (R-2,3,4,5) MR. T ALI (R-2,3,4,5) DY.S.G.I.
39	WP(C)/6256/2023 FIXED	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
40	WP(C)/7165/2023 FIXED	HAREN KAKATI AND 17 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K R PATGIRI MR G SARMA MR. R K JAIN MR S DEKA	GA, ASSAM DY.S.G.I. SC, FINANCE
41	WITH WP(C)/6796/2023	MANU D PRADHAN AND 13 ORS Versus UNION OF INDIA AND 3 ORS	MR. B SARMAH	GA, ASSAM DY.S.G.I. SC, FINANCE
42	WP(C)/7263/2023 FIXED, WITH Cont.Cas(C)/238/2023 (D/O)	BHOGI RAM BHARALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE

43	WP(C)/7453/2023 FIXED	GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
44	WP(C)/7538/2023 FIXED	SUBRATA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D.
HEARING				
45	WP(C)/6352/2013 FIXED	VIJAY KUMAR KEKDAS LAHWATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRS SHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
46	WP(C)/3715/2020 FIXED	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3373/2022 in WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH WP(C)/7258/2022	SUNIL RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
	WITH WP(C)/7381/2022	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
	WITH WP(C)/7382/2022	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
	WITH WP(C)/7383/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
	WITH WP(C)/7384/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE

53	WITH WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
54	WITH WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
55	WITH WP(C)/7510/2022	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
56	WITH WP(C)/7517/2022	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
57	WITH WP(C)/7618/2022	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
58	WITH WP(C)/7622/2022	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
59	WITH WP(C)/7698/2022	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
60	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
61	WITH WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
62	WITH WP(C)/7815/2022	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
63	WITH WP(C)/7816/2022	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
64	WITH WP(C)/7818/2022	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
65	WITH WP(C)/7823/2022	SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
66	WITH WP(C)/7831/2022	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
67	WITH WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE

68	WITH WP(C)/7858/2022	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
69	WITH WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
70	WITH WP(C)/7948/2022	ILLA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
71	WITH WP(C)/7949/2022	SAKHI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
72	WITH WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
73	WITH WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
74	WITH WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
75	WITH WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
76	WITH WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
77	WITH WP(C)/221/2023	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3016/2023 in WP(C)/221/2023	BAGEDU KEWAT, Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
78	WITH WP(C)/922/2023	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
79	WITH WP(C)/1006/2023	SMTI. NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
80	WITH WP(C)/5880/2023	RINKU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
81	WITH WP(C)/5959/2023	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
82	WP(C)/4917/2021 B/O	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

83	WITH WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
84	WITH WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
85	WITH WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
15)	MR D K DEY	15-02-2024	To	01-03-2024
16)	MR.A K SHARMA	15-02-2024	To	25-02-2024
17)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
18)	MD. A J ATIA	22-02-2024	To	15-03-2024
19)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
20)	MR A K DAS	21-02-2024	To	01-03-2024
21)	MR I HASSAN	19-02-2024	To	23-02-2024
22)	MD. A J ATIA	20-02-2024	To	21-02-2024
23)	MR. B BARMAN	22-02-2024	To	22-03-2024
24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/67/2009 (HEARING), WITH LCR, FIXED	ON THE DEATH OF SOLE APPELLANT NAMESLY BISWANATA DAS, HIS LEGAL HEIRS Versus GITA RANI SAHA	MR.K K MAHANTA MR D K DAS	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI
2	RSA/175/2009 (HEARING), WITH LCR	SRI MADHUSUDAN MAHANTA Versus UNITED INDIA INSURANCE CO. LTD. and 4 ORS	MR.P P BARUAH MR.N BORAH MR.R SARMA	MRS.U DUTTA MR.S DUTTA
ORDERS				
3	CRP(IO)/39/2024 B/O	SALMA BEGUM CHOUDHURY Versus NAZMA BEGUM MAZUMDER AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	
HEARING				
4	RSA/15/2011 WITH LCR, FIXED	BASANTA DAS and ANR Versus GIRISH CH.DAS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.S S SHARMA MS.F KHAN MS.L SARMA
5	RSA/199/2012 WITH LCR	NAVAJIT PATHAK Versus NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS	MR.P CHETIA MR S KHOOND MR. P NEOG MR.K DAS MS. N BORAH
6	RSA/56/2013 WITH LCR	AFTAB UDDIN Versus SABIR AHMED and 4 ORS	MS.D J BORAH MD.M H RAJBARBHUIYAN MR.W RAHMAN MS.R CHETRI	MR.T ROY MR.S DEY MR.P SEN MRB SARKAR
7	RSA/190/2013 WITH LCR	ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	MR.G Z AHMED MR.A A HUSSAIN
	WITH MC/2650/2013 in RSA/190/2013	ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	

8	RSA/128/2016 WITH LCR	ON THE DEATH OF PLAINTIFF NO 1 NAMELY MOBARAK ALI HIS LEGAL HEIRS MD ABDUL SATTAR and 6 ORS Versus ON THE DEATH OF SIRAJ SEIKH @ SIRAJ UDDIN HIS LEGAL HEIRS MUSSTT. ROHIMA BEGUM WIFE and 5 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.P K ROY(R- 1-5) MR.S K CHAKRABORTY R- 1-5 MRS A CHAKRABORTY(R- 1-5) MS.M DUTTA(R- 1-5)
9	RSA/260/2016 WITH LCR	SHRI SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR.B D DAS MR. D NATH MS.S G BARUAH	MR.B K JAINR-1 MR.S ISLAM(R-13) MS.M DASGUPTA(R-1) MS.M KONCH(R-13)
10	RFA/59/2017 WITH LCR WITH I.A.(Civil)/1444/2017 in RFA/59/2017	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS, M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR.A SARMAH(R-3)
11	RSA/223/2019 WITH LCR, B/O	SRI KAMALESHWAR THAKURIA AND ANR Versus SMTI. SUBHADRA THAKURIA AND ORS.	MR H K SARMA MR. T SARMA	MD B ISLAM (r-1 to 4) MR. A A MONDAL (r-1 to 4) MR M HOQUE (r-1 to 4) MR A ALAM (r-1 to 4)
12	RSA/38/2020 WITH LCR	ON THE DEATH OF APPELLANT (MALOTI OJAH) HER LEGAL HEIRS Versus SRI HARMOHAN OJAH AND 7 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
13	Test.App./3/2022 WITH LCR WITH	SMT. PRATIMA DUTTA Versus SMT. RUPALI BARGLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
14	CRP(IO)/290/2022	RUPALI BAGLARY DUTTA Versus SMT. PRATIMA DUTTA AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D CHOUDHURY MR M CHOUDHURY MR N RAY
15	RSA/197/2022 WITH LCR WITH I.A.(Civil)/1506/2022 in RSA/197/2022	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR. B D DEKA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
15)	MR D K DEY	15-02-2024	To	01-03-2024
16)	MR.A K SHARMA	15-02-2024	To	25-02-2024
17)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024

18)	MD. A J ATIA	22-02-2024	To	15-03-2024
19)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
20)	MR A K DAS	21-02-2024	To	01-03-2024
21)	MR I HASSAN	19-02-2024	To	23-02-2024
22)	MD. A J ATIA	20-02-2024	To	21-02-2024
23)	MR. B BARMAN	22-02-2024	To	22-03-2024
24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./462/2024	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
2 Bail Appln./463/2024	INDRAJIT RAY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
3 Bail Appln./472/2024	SHOMZAN KHATUN @ MUNNI Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
MOTION			
4 Crl.Rev.P./60/2024	CHANU KALITA Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA MR D DEKA	PP, ASSAM
WITH I.A.(Crl.)/158/2024 in Crl.Rev.P./60/2024	CHANU KALITA Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA MR D DEKA	PP, ASSAM
5 AB/390/2024	REKIBUR ZAMAN Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM
6 AB/393/2024	RINKY AHMED Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
7 AB/396/2024	ANJAY KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. A M BORA MR. R BORUAH MR D J NATH	PP, ASSAM
8 AB/397/2024	MUSTAFA KAMAL Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	PP, ASSAM
9 AB/399/2024	SUEDA MABIA KHATUN Versus THE STATE OF ASSAM	MR S SARMA MR. U K GOSWAMI	PP, ASSAM
10 AB/403/2024	PRAFULLA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. N J GOGOI M.A. BEGUM MS. S DEB	PP, ASSAM
11 AB/404/2024	AMINUL ISLAM @ AMINUL SK. Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM	PP, ASSAM

12	AB/406/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
ADMISSION				
13	Crl.Pet./897/2022 WITH LCR 2 FILES, FIXED	ASHOK DUTTA Versus LILA DUTTA	MR H GUPTA MS. S CHOUDHURY	
14	Crl.Pet./629/2023 FIXED	KABINDRA NARZARY Versus KHURSHID ALOM	MR G BAISHYA MS. P DAS	MR. D SUR J U AHMED MR. N K MURRY
15	WITH Crl.Pet./643/2023	KABINDRA NARZARY Versus KHURSHID ALOM	MR G BAISHYA MS. P DAS	
16	Crl.Pet./822/2023 WITH LCR 2 FILES, B/O	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	PP, ASSAM
17	Crl.Pet./854/2023 FIXED	ABDUL AZIZ SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	MR K THAKUR (R-2) MR P R SARMA (R-2) B ALI SK (R-2) PP, ASSAM
18	WITH Crl.Pet./847/2023	ABDUL AZIZ SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	MR K THAKUR (R-2) MR P R SARMA (R-2) B ALI SK (R-2) PP, ASSAM
19	Crl.Pet./1152/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./309/2024	BHABANANDA PATHAK Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR M HUSSAIN	PP, ASSAM
21	Bail Appln./360/2024 FIXED	RAKESH DAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	PP, ASSAM
22	Bail Appln./377/2024 WITH OFFICE NOTE, FIXED	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
23	Bail Appln./383/2024 WITH OFFICE NOTE, FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
BAIL HEARING				
24	AB/2640/2023 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
25	AB/3485/2023 FIXED	ROMIZA BIBI AND 2 ORS Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
26	AB/4047/2023 FIXED	DEEPAK TALUKDAR Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY	PP, ASSAM
27	AB/4080/2023	MUNNA ALI Versus THE STATE OF ASSAM	MS. S PARVEEN MR. N BARUAH	PP, ASSAM
28	AB/4097/2023	ENTAZ ALI Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

29	AB/4135/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	BANEJUDDIN AHMED @ BANEJ ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI	PP, ASSAM
30	AB/4162/2023 FIXED	BIKASH SARMA Versus THE STATE OF ASSAM	MR. P D NAIR MR. R SARMA MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
31	AB/103/2024 FIXED	AHADUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
32	AB/106/2024 FIXED	OMAR FARUK Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
33	AB/220/2024 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
34	AB/351/2024 FIXED	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
35	AB/376/2024 FIXED	SHYAM CHANDRA MAHANTA Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
<u>ORDERS</u>				
36	Crl.A./293/2022 WITH LCR 3 FILES, B/O	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/704/2022 in Crl.A./293/2022	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
37	Crl.A./356/2023 WITH LCR 5 FILES, FIXED	SITESWAR DAS @ TUTU Versus THE STATE OF ASSM AND ANR.	MR. J P SHARMA	MD K RAHMAN (r-2) PP, ASSAM
	WITH I.A.(Crl.)/900/2023 in Crl.A./356/2023	SITESWAR DAS @ TUTU Versus THE STATE OF ASSM AND ANR.	MR. J P SHARMA	PP, ASSAM
38	I.A.(Crl.)/591/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./240/2023	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
	WITH Crl.A./240/2023	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
39	I.A.(Crl.)/653/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
	WITH Crl.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
40	Crl.Pet./717/2023 B/O	HAZARAT ALI Versus THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA MS N HASSAN	PP, ASSAM
41	Crl.Pet./1088/2023 B/O	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	PP, ASSAM

HEARING

42	Crl.A./30/2021 3 Y 2 M 2 D :PART-HEARD, LCR 5 FILES, FIXED WITH I.A.(Crl.)/65/2021 in Crl.A./30/2021	MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	MR. K M HASSAN (r-2) PP, ASSAM
		MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
43	Crl.Pet./373/2013	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
	WITH Crl.Pet./226/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
44	Crl.Pet./226/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
	WITH Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	WITH Crl.M.C./516/2013 in Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, CBI
	WITH Crl.M.C./677/2014 in Crl.Pet./372/2013	CENTRAL BUREAU OF INVESTIGATION Versus JOYDEV DAS	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
46	Crl.A./126/2021 WITH LCR 2 FILES, FIXED	KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MS. D SAIKIA (R-1) MR P PRAWAR
47	Crl.Rev.P./283/2022 WITH LCR 4 FILES, FIXED	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANIAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN
48	I.A.(Crl.)/312/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED in Crl.Pet./1264/2022 WITH Crl.Pet./1264/2022	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
		DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
15)	MR D K DEY	15-02-2024	To	01-03-2024
16)	MR.A K SHARMA	15-02-2024	To	25-02-2024
17)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
18)	MD. A J ATIA	22-02-2024	To	15-03-2024
19)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
20)	MR A K DAS	21-02-2024	To	01-03-2024
21)	MR I HASSAN	19-02-2024	To	23-02-2024
22)	MD. A J ATIA	20-02-2024	To	21-02-2024
23)	MR. B BARMAN	22-02-2024	To	22-03-2024
24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./460/2024	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2 Bail Appln./464/2024	MAIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
3 Bail Appln./465/2024	MERAJUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4 Bail Appln./467/2024	JAKARIYA CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
5 Bail Appln./468/2024	IKRAM HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
6 Bail Appln./470/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. B KONWAR MS D DUTTA	PP, ASSAM
MOTION			
7 Crl.Pet./188/2024	NILAN SINGHA @ NILON SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS S DEV MR M DEY MR J MAHANTA	PP, ASSAM
8 AB/392/2024	MD. HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
9 AB/394/2024	RANJIT KUMAR GUPTA @ RANJIT GUPTA Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
10 AB/398/2024	SABIQUL ISLAM @ SAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A S ALI MR S HUSSAIN MR. M UDDIN MR. S A B KHABIR MR A ALAM	PP, ASSAM
11 AB/401/2024	JEHIRUL ISLAM Versus THE STATE OF ASSAM	MR. D M KHAN I AMIN	PP, ASSAM

ADMISSION

12	Crl.Pet./520/2023 B/O	DHANMONI RABHA AND ANR Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
13	Crl.Pet./1228/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ANKIRA FARHAT AND ANR Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
14	Crl.A./48/2024	PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/161/2024 in Crl.A./48/2024	PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./3297/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AZAHAR UDDIN Versus THE STATE OF ASSAM AND ANR	MOTIUR RAHMAN MR. A S TAPADER	MR. P SUNDI (R-2) PP, ASSAM
16	Bail Appln./3736/2023 WITH CASE RECORD(SCANNED COPY), FIXED	DEEPAK SHARMA AND ANR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAUR	PP, ASSAM
17	Bail Appln./4177/2023 WITH CASE RECORD(SCANNED COPY)	SHIVNATH CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
18	Bail Appln./4180/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TANJUL HOQUE Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
19	Bail Appln./4208/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
	WITH			
20	Bail Appln./3527/2023	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
21	Bail Appln./4319/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BIRINCHI DEORI Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan	PP, ASSAM
22	Bail Appln./4440/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A AHMED MR. M A CHOUDHURY MR. A ISLAM	PP, ASSAM
23	Bail Appln./4576/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BASAB KALITA Versus THE STATE OF ASSAM AND ANR	MR. S SAHU	MS. D GHOSH(R-2) MS N DEKA(R-2) MS H BETALA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG(R-2) PP, ASSAM
24	Bail Appln./4631/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. JAKIR HUSSAIN Versus NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
25	Bail Appln./4697/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
26	Bail Appln./12/2024 FIXED	SAHIR NAWAZ Versus THE STATE OF ASSAM	MR. A M BORA MS. N S THAKURIA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
27	Bail Appln./91/2024 FIXED	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MR P BORA MR. K UPAMANNYA	PP, ASSAM

BAIL HEARING

28	AB/2812/2022 FIXED	BABU BARMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM
29	AB/2867/2023 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
30	AB/3306/2023 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR I HAQUE (r-2) PP, ASSAM
31	AB/3634/2023 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR P NEOG	MR. L GOGOI (r-2) PP, ASSAM
32	AB/3800/2023 FIXED	ZINNATUL ISLAM @ ZINNATUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI MR. H BORUAH	PP, ASSAM
33	AB/3904/2023 FIXED	NUR MOHAMMOD ALI @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
34	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
ORDERS				
35	Crl.A./28/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/87/2023 in Crl.A./28/2023	KUNTHA RABHA @ KUNTA RABHA Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM
36	I.A.(Crl.)/626/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./265/2023 WITH Crl.A./265/2023	KUNTHA RABHA @ KUNTA RABHA Versus THE STATE OF ASSAM AND ANR. MUNINDRA MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER MR. A CHAUDHURY MR. M CHOUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM MS. D SAIKIA(AMICUS CURIAE) PP, ASSAM
37	Crl.Pet./825/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	MUNINDRA MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. M CHOUDHURY MR. D BORA MR. N MAHAJAN	MS. D SAIKIA(AMICUS CURIAE) PP, ASSAM
38	Crl.Pet./825/2023 WITH LCR 2 FILES(SCANNED COPY), B/O I.A.(Crl.)/1062/2023 FIXED in Crl.Rev.P./11214/2023 WITH Crl.Rev.P./11214/2023 (Filing Number)	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI MR. S C BISWAS MR. F A HASSAN MR. A K DAS	PP, ASSAM PP, ASSAM
39	I.A.(Crl.)/17/2024 WITH OFFICE NOTE, LCR 4 FILES in I.A.(Crl.)/1109/2023 WITH	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR (E)	MR. S C BISWAS	
40	I.A.(Crl.)/17/2024 WITH OFFICE NOTE, LCR 4 FILES in I.A.(Crl.)/1109/2023 WITH Crl.A./411/2023	PABITRA NATH Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA	PP, ASSAM
41	Crl.A./411/2023 WITH Crl.A./419/2023	ANIL RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	PP, ASSAM
42	I.A.(Crl.)/107/2024 FIXED in AB/4310/2023	PABITRA NATH Versus THE STATE OF ASSAM AND ANR. NUR JAMAL Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MR. S RAHMAN MR A N IQBAL	PP, ASSAM PP, ASSAM

	WITH AB/4310/2023	ABDUL HASIM AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR J I MONDAL MR A N IQBAL	PP, ASSAM
43	I.A.(CrI.)/109/2024 FIXED in CrI.Rev.P./926/2024 WITH CrI.Rev.P./926/2024 (Filing Number)	ZOSANGLIANA Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
44	CrI.Pet./129/2024 FIXED	ZOSANGLIANA Versus THE STATE OF ASSAM (H) AKRAM ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR G CHAMUAH	PP, ASSAM
HEARING				
45	CrI.A./15/2018 6 Y 4 M 18 D :WITH OFFICE NOTE, LCR 2 FILES, FIXED	SUMIT YADAV Versus UNION OF INDIA	MR. A M BORA MR. D GOGOI MR. A K TALUKDAR MR. S ISLAM MR. D K BAIDYA MS. C CHOUDHURY MS. P DASGUPTA	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
	WITH I.A.(CrI.)/49/2022 in CrI.A./15/2018	SUMIT YADAV Versus UNION OF INDIA	MR. A K TALUKDAR	SC, CUSTOMS
46	CrI.A./324/2022 1 Y 4 M 6 D :WITH LCR 4 FILES, B/O	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
47	CrI.Rev.P./465/2022 WITH LCR 2 FILES, FIXED	MAHIM ALI Versus THE STATE OF ASSAM AND ANR	MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. A MOBARAQUE (r-2) S A AKIB (r-2) PP, ASSAM
48	CrI.Pet./1087/2022 WITH LCR 2 FILES, B/O	ABHIRAM BORGHAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI C. DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024
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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
15)	MR D K DEY	15-02-2024	To	01-03-2024
16)	MR.A K SHARMA	15-02-2024	To	25-02-2024
17)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
18)	MD. A J ATIA	22-02-2024	To	15-03-2024
19)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024

20)	MR A K DAS	21-02-2024	To	01-03-2024
21)	MR I HASSAN	19-02-2024	To	23-02-2024
22)	MD. A J ATIA	20-02-2024	To	21-02-2024
23)	MR. B BARMAN	22-02-2024	To	22-03-2024
24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6919/2021 PART-HEARD, FIXED	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. T C CHUTIA (ADDL. SR. GA, ASSAM, R-1,2,3,5) MR A CHALIHA (SC, FINANCE DEPT., R-4)
2	WITH WP(C)/4232/2022	SMTI. BIJAYA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
3	WP(C)/6616/2022 PART-HEARD, FIXED	SUKHALATA PHUKAN GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU GA, ASSAM SC, AG MR. S K MEDHI MR J PAYENG (R6) (R7) MR. K GOGOI SC, HIGHER EDU MS. C BARMAN (R6) (R7) MS A PAYENG (R6) (R7) MS K TAYE MS K TAYE SC, FINANCE
4	WP(C)/4597/2015 FIXED, WITH WP(C)/4002/2015 (D/O)	BAIKUNTHA BORGHAIN and 17 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. APDCL and 3 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD	SC, APDCL(R1-4)
5	WITH WP(C)/502/2016	SAILEN PHUKAN and 8 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	MR.S BARPATRAGOHAIN	SC, APDCL

6	WITH WP(C)/705/2016	HEMA GOGOI and 7 ORS Versus ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	MR.T C CHUTIA MRS.S BORPATRAGOHAIN	SC, APDCL
7	WP(C)/5004/2018 FIXED	NUR ISLAM AND 19 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR P S DEKA SC, REVENUE
8	WP(C)/2100/2021 FIXED	PINKI NATH Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. S P CHOUDHURY ASSTT.S.G.I.
9	WP(C)/1968/2023 FIXED	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, EDU SC, WATER RESOURCE
10	WP(C)/4963/2023 FIXED	DR. JIBENDU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM
HEARING				
11	WP(C)/1775/2014	SMTI JURI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM
12	WP(C)/1825/2014	AJIT KUMAR CHOUDHURY Versus UCO BANK and 2 ORS	MR.P ROY MS.B HAZARIKA MR.I ALAM MR.T SK	MR.A N CHOWDHURY MR.N BORUAH
13	WP(C)/1571/2019	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
14	WP(C)/5551/2019 FIXED	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)
15	Review.Pet./92/2020 WITH WP(C)/261/2007 (D/O)	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 2 ORS. Versus SRI NETRAMONI BARUAH	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	
16	WITH WP(C)/3008/2020	NETRAMONI BARUAH Versus THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA
	WITH I.A.(Civil)/1748/2020 in WP(C)/3008/2020	THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. Versus NETRAMONI BARUAH	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR. P K ROYCHOUDHURY
17	WP(C)/1192/2021	PRASANNA SARMA AND 68 ORS Versus ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	MR. A GANGULY (r-1 to 2) MR. A DHANUKA (r-1 to 2) SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
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12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
15)	MR D K DEY	15-02-2024	To	01-03-2024
16)	MR.A K SHARMA	15-02-2024	To	25-02-2024
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20)	MR A K DAS	21-02-2024	To	01-03-2024
21)	MR I HASSAN	19-02-2024	To	23-02-2024
22)	MD. A J ATIA	20-02-2024	To	21-02-2024
23)	MR. B BARMAN	22-02-2024	To	22-03-2024
24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./469/2024	MD. SAIBOR RAHMAN @ BUDHA Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
MOTION				
2	Crl.Pet./185/2024	RAJAN LOHIA AND ANR Versus KAUSHAL BAWARI	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
3	Crl.Pet./186/2024	CHANDU CHOWDHURY Versus JAYANTA GOGOI AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	PP, ASSAM
4	Crl.Pet./189/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
5	Crl.Pet./190/2024	SUMITA DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	PP, ASSAM
6	AB/312/2024	AMZAD ALI SHEIKH @ AMJAT HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB PP, ASSAM
7	AB/367/2024	LAKSHMIKANT DUBEY Versus THE STATE OF ASSAM	MR. J KALITA MR S AHMED MR B HAZARIKA	PP, ASSAM
8	AB/371/2024 B/O	EUSOF ALI SHEIKH @ EUSOF ALI (MASTER) Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
9	AB/382/2024	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

10	AB/383/2024	FORMUJ ALI Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
11	AB/387/2024	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN	PP, ASSAM
12	AB/391/2024	DULAL KAZI AND ANR. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM
13	AB/395/2024	NAJUK UDDIN LASKAR Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER	PP, ASSAM
14	AB/405/2024	MITHUN RABIDAS AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
ADMISSION				
15	Crl.Pet./739/2022 WITH LCR 1 FILE, FIXED	IFTIKAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S HAQUE S YESMIN	MR. B U LASKAR (r-2) PP, ASSAM
16	Crl.Pet./959/2023 B/O	HABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	Ms. R. R. BORAH (R-2) MR. A A R KARIM (R-2) MS G.PURI (R-2) MS. R BEGOM (R-2) MR. A DEB (R-2) MR M HOQUE (R-2) MR S RAHMAN (R-2) PP, ASSAM
17	Crl.Rev.P./7/2024 FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR W R MEDHI (R-2) PP, ASSAM
18	Crl.A./46/2024	SABREAL EKKA Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
	WITH I.A.(Crl.)/159/2024 in Crl.A./46/2024	SABREAL EKKA Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
19	Crl.A./47/2024	SUMAN BISWA SARMA Versus THE STATE OF ASSAM	MR. A PAUL MR. A PAUL	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./371/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASAD UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
BAIL HEARING				
21	AB/365/2023	BIDYUT PATOWARY Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
22	AB/2156/2023	ABU BAKKAR SK @ BAKKAR ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
23	AB/3090/2023 FIXED	KARUNA DEKA Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

24	AB/3549/2023 FIXED	RAJIB BORA Versus THE STATE OF ASSAM	DR. J. D. KHAUND M NARZARY	PP, ASSAM
25	AB/3640/2023	IMRUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR R U LASKAR	PP, ASSAM
26	AB/4000/2023	JALAL UDDIN ALI @ JALAL UDDIN @ ALHAJ JALAL UDDIN ALI AHMED AND 10 ORS Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN MR Z RAHMAN	PP, ASSAM
27	AB/4049/2023 FIXED	EBRAHIM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
28	AB/31/2024 WITH CASE RECORD(SCANNED COPY), B/O	EMAN ALI Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
29	AB/61/2024 FIXED	MD SADDAM ALI @ SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
30	AB/88/2024 FIXED	MINHAJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR	PP, ASSAM
31	AB/152/2024 FIXED	SAMSUDDIN AHMED Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM
ORDERS				
32	Crl.Pet./416/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	SAMINUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MS. T BORA	PP, ASSAM
33	Crl.Rev.P./466/2022 WITH LCR 4 FILES, B/O	JONISH KRO Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MR. M BASUMATARY	PP, ASSAM
34	I.A.(Crl.)/655/2022 WITH OFFICE NOTE, LCR 4 FILES, B/O in Crl.A./129/2021 WITH Crl.A./129/2021	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
		RAUSAN ALI MANDAL @ RAUSON ALI MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN S I AKAND MR S K CHHETRY MR. M A MONDAL	PP, ASSAM
35	I.A.(Crl.)/644/2023 WITH LCR 2 FILES, FIXED in Crl.A./271/2023 WITH Crl.A./271/2023	ABDUS SAMAD Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
		ABDUS SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
36	I.A.(Crl.)/1203/2023 WITH LCR 4 FILES, FIXED in Crl.A./109/2020 WITH Crl.A./109/2020	ABDUL MATIN, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
		ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
37	I.A.(Crl.)/1224/2023 CRL.PET. 1179/2023(D/O), FIXED in Crl.Pet./1179/2023	MD. MUNTAZ ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN	PP, ASSAM
38	I.A.(Crl.)/162/2024 in Crl.A./49/2024	NAMALI NATH Versus THE STATE OF ASSAM	MR G PATHAK	PP, ASSAM

WITH
[Crl.A./49/2024](#)

NAMALI NATH
Versus
THE STATE OF ASSAM

MR. S K SINGHA
MR G PATHAK

PP, ASSAM

HEARING

39 [Crl.A./78/2012](#)
WITH LCR 6 FILES, FIXED

HAZI ABDUL KHALIQUE and ANR.
Versus
STATE OF ASSAM

MR. S C BISWAS
MRS S A CHOUDHURY
MR. B CHOUDHURY
MS. A DEY

PP, ASSAM
PP, ASSAM

40 [Crl.A./335/2013](#)
WITH LCR 6 FILES, FIXED

BISWAJIT SEAL @ PINTU SEAL
Versus
THE STATE OF ASSAM,

MS.B CHOUDHURY
MR.B M CHOUDHURY
MS.H HAZARIKA

MR.T H HAZARIKA
PP, ASSAM

41 [CRL.A\(J\)/104/2019](#)
4 Y 9 M 0 D :WITH LCR 6 FILES,
P.B.-1, FIXED

UTTAM SUTRADHAR
Versus
THE STATE OF ASSAM

MR. A BHATTACHARYA,
LEGAL AID COUNSEL

PP, ASSAM

WITH
[I.A.\(Crl.\)/723/2022](#)
in CRL.A(J)/104/2019

UTTAM SUTRADHAR
Versus
THE STATE OF ASSAM AND ANR

MR. A BHATTACHARYA,
LEGAL AID COUNSEL

PP, ASSAM

42 [Crl.A./171/2021](#)
2 Y 5 M 7 D :WITH LCR 5 FILES,
FIXED

MD. RANU AHMED
Versus
THE STATE OF ASSAM AND ANR.

MR P KATAKI
MRS R BEGUM
MRS. M D BORUAH

PP, ASSAM

WITH
[I.A.\(Crl.\)/443/2021](#)
in Crl.A./171/2021

MD. RANU AHMED
Versus
THE STATE OF ASSAM AND ANR.

MR P KATAKI
MRS R BEGUM
MRS. M D BORUAH

PP, ASSAM

43 [Crl.Pet./237/2021](#)
WITH LCR 3 FILES(SCANNED
COPY), FIXED

BINOY KUMAR BARMAN
Versus
THE STATE OF ASSAM AND ANR

MR. B D GOSWAMI
MR. J C GOGOI
MR B ISLAM

MR. R C PAUL (R-2)
PP, ASSAM

44 [Tr.P.\(Crl.\)/20/2022](#)
FIXED

PRABHAT RAJKHOWA
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. D GOSWAMI
MS. R BHATTACHARYYA
MS P MEDHI

MD. A SAHAD (r-2,3,4)
MR. M H ALI (r-2,3,4)
PP, ASSAM

45 [Crl.Pet./706/2022](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED

HAZARAT ALI AND 7 ORS
Versus
THE STATE OF ASSAM AND ANR

MR H DAS
MR. B C DEKA

MR. DITUL DAS (r-2)
MR. R RAHMAN (r-2)
PP, ASSAM

46 [Crl.A./93/2023](#)
1 Y 1 M 8 D :WITH LCR 1
FILE(SCANNED COPY), FIXED

MOTIOR RAHMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. A ROSHID
MS. M R DEVI
MS. T BEGUM

MR K P PATHAK
PP, ASSAM

WITH
[I.A.\(Crl.\)/213/2023](#)
in Crl.A./93/2023

MOTIOR RAHMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. A ROSHID
MS. M R DEVI
MS. T BEGUM

PP, ASSAM

47 [Crl.Rev.P./212/2023](#)
WITH LCR 3 FILES, FIXED

NURUL ISLAM
Versus
THE STATE OF ASSAM AND ANR

MD. H BHUYAN
MR. M R Z CHOUDHURY
A TALUKDAR
MS A SIDDIKA
MR A MOHAMMAD

MR. I A HAZARIKA (R-2)
MR. H ALI (R-2)
MR. R A CHOUDHURY (R-2)
B BARMAN (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
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24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/4775/2021 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
2 WP(C)/1684/2022 FIXED	DIMBESWAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
3 WP(C)/4111/2022 FIXED	DR. MATIUR RAHMAN Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. P J PHUKAN, SC, GU, (RESP. No. 1 to 3) MR. A CHAMUAH, SC, UGC (RESP. No. 4) SC, G U
4 WP(C)/4708/2022 B/O	SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM
5 WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
6 WP(C)/5914/2022 FIXED	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r- 4,5) SC, SEC. EDU.
WITH I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
7 WP(C)/255/2023 B/O	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.

8	WP(C)/3543/2023 FIXED	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
	WITH WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC
10	WP(C)/6814/2023 B/O	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
		ORDERS		
11	Cont.Cas(C)/17/2024 B/O	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-9) MR. B CHOUDHURY (r-9) MR. S BORA (r-9) MS M DAS (R-6) MR. P SAIKIA (R-6)
12	I.A.(Civil)/133/2024 FIXED in WP(C)/3920/2023	PROBIN NARAYAN DEB, Versus THE STATE OF ASSAM AND 4 ORS.	MS. F KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR. M U MAHMUD SC, BTC
	WITH WP(C)/3920/2023	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC
		HEARING		
13	WP(C)/5617/2016	SMT. DEBAJANI DIHINGIA and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE MR. B. GOGOI
14	WP(C)/51/2017	SANESHWAR RAMCHIARY and 49 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.H TALUKDAR MS.M DEKA MR.J DEKA MR.R SARMA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
15	WP(C)/1714/2017	MANIK SONOWAL and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION GA, ASSAM MR.B GOGOI SC, FINANCE
16	WP(C)/1736/2017	JAYANTA BORAH Versus THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOISC, FINANCE SC, ELEMENTARY EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,20th February 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./443/2024	MANORANJAN DAS Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
2	Bail Appln./449/2024	RABI AHMED BARBHUIYA Versus UNION OF INDIA.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
MOTION				
3	AB/381/2024	AJAY DAS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. M RAHMAN	PP, ASSAM
ADMISSION				
4	Crl.Pet./316/2023 PART-HEARD, FIXED	ALOK KUMAR Versus CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
ORDERS				
5	I.A.(Crl.)/139/2024 AB 3674/2023(D/O), WITH CASE RECORD(SCANNED COPY) in AB/3674/2023	SARIFUL ALI Versus ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 MACApp./669/2017 WITH LCR, B/O	SMT RANU RAJBONGSHI and 2 ORS Versus THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. D PEGU MR. J KALITA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
2 MACApp./344/2023 B/O	UNITED INDIA INSURANCE COMPANY LTD. Versus PUSHPA AGARWAL AND ORS.	MR. R C PAUL	MR S K DEKA (R1-R3) MR. S HAZARIKA (R1-R3)
HEARING			
3 MACApp./170/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
4 MFA/80/2012 WITH LCR	UNION OF INDIA Versus SUBHASH DAS	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S R BARBHUIYA MR.S ROY MR.M H LASKAR
5 MACApp./53/2013 WITH LCR, WITH OFFICE NOTE	UNITED INDIA INSURANCE CO LTD Versus RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY
6 MACApp./79/2013 WITH LCR	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
7 MACApp./243/2013 WITH LCR	BIDYADHAR PEGU Versus MEENA SAIKIA and 2 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR.A D CHOUDHURY (R--3) MR.D CHOUDHURY (R-1-3) MR.A S ROY(R-1-3)

8	MACApp./126/2014 WITH LCR	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
9	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
10	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
11	MACApp./140/2014 WITH LCR	PABITRA HUJURI and 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS.	MR. A R AGARWALA	MR. A DUTTA (R1)
12	MACApp./25/2015 WITH LCR	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS Versus UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. S. DEY MR P DEKA MR. A J SAIKIA (R-1) MR. B BORAH MR. N N BHUYAN (R-1) MR. N GOSWAMI MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
13	MACApp./51/2015 WITH LCR	SRI BHARGAV CHALIHA Versus MUSSTT RAHIMA BEGUM and 2 ORS	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.S S SHARMA(R-2) MS.L SHARMAR-2 MRM R ADHIKARI(R-1) MR.B J MUKHERJEE(R-2) MR.P N SHARMA (R-1) MR.A SHARAN(R-2) MS.N DAIMARI(R-1)
14	MACApp./657/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A S CHOUDHURY (R1- R3) MR. R ISLAM (R1-R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	

15	MACApp./135/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MS. D J BORAH (r-1) MS. D J BORAH (r-1) MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. S RASUL
	WITH I.A.(Civil)/736/2019 in MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	
16	MACApp./40/2020 WITH LCR	DEBENDRA NATH BORAH Versus THE NEW INDIA ASSURANCE CO. LTD and ANR	MR.A GANGULY MR.S K SINGH MS A DUTTA	MR. A ACHARYA
17	MACApp./179/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI DIPIKA SURIN AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR A CHOUDHURY MR A K AZAD (R-5) MR. R Deka MS S DEVI (R-5) S I AKAND
	WITH CO/7/2021 in MACApp./179/2020	SMTI. DIPIKA SURIN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. R GOSWAMI MR P BORTHAKUR
18	MACApp./86/2021 WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
19	MACApp./249/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MS. P BARUAH
20	MFA/28/2023 WITH LCR, FIXED	M/S TRISHNA DHABA Versus EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR N N UPADHYAYA MR. S SHARMA MR. I RASUL	MR. M SMITH
	WITH I.A.(Civil)/1319/2023 in MFA/28/2023	M/S TRISHNA DHABA, Versus EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR N N UPADHYAYA MR. I RASUL	MR. M SMITH
21	MACApp./164/2023 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus RINA DEVI AND 4 ORS.	MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR P K SARMA (R-2,3) MR R S CHAUHAN (R-2,3) MR S H SIKDAR (R- 4) MR. S HAQUE (R- 4) S YESMIN (R- 4) MS S ABDULLAH (R- 4)
	WITH I.A.(Civil)/3711/2023 in MACApp./164/2023	RINA DEVI AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD.	MR P K SARMA MR R S CHAUHAN	MR. A SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
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11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
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25)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 AB/400/2024	MANSUR ALI Versus THE STATE OF ASSAM	MR. U K GOSWAMI	PP, ASSAM
ADMISSION			
2 WP(C)/196/2019 FIXED	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
3 WP(C)/721/2021 FIXED	M/S BARAK COLD STORAGE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D K SHARMA MR. D J DAS	SC, APDCL MR. P N GOSWAMI
4 WP(C)/317/2024 FIXED	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND ORS	MS. B CHOWDHURY	MR. K GOGOI DY.S.G.I.
WITH I.A.(Civil)/321/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
WITH I.A.(Civil)/322/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
WITH I.A.(Civil)/369/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
ORDERS			
5 I.A.(Civil)/295/2023 FIXED in WP(C)/764/2020	RAKHALDUBI ANCHALIK MARKET AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	MS. B S GOYAL SC, PNRD GA, ASSAM MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI

	WITH WP(C)/764/2020	RAKHALDUBI ANCHALIK MARKET AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR H R A CHOUDHURY MR. K N CHOUDHURY MR. R M DEKA MR. M HOQUE MR. M A CHOUDHURY (P-2) MS R DEKA	MS. B S GOYAL (R-10) SC, PNRD GA, ASSAM MR. A J HAZARIKA (R-10) MS. N RAJMEDHI (R-10) MS. P N SUMI (R-10)
HEARING				
6	Crl.A./325/2023 PART-HEARD, WITH LCR 5 FILES, FIXED WITH I.A.(Crl.)/810/2023 in Crl.A./325/2023	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	MR. R BORUAH PP, ASSAM
7	WP(C)/903/2015 FIXED	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	
8	WP(C)/4705/2015	NASIUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR.M U MAHMUD MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	GA, ASSAMR1-3 MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN)
9	WP(C)/593/2016	ON THE DEATH OF SMTI. MANJU BARDIA Versus THE UNION OF INDIA and 4 ORS	MR.G N SAHEWALLA MS.J BORUAH MR.A CHETIA	MR.P K ROY(R-2 to 5) C.G.C. MR.S K CHAKRABORTY(R-2 to 5) MR.H GUPTA(R-1TO5) MS.A CHAKRABORTY(R-2 to 5) ASSTT.S.G.I.(R1)
10	WP(C)/1232/2016	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
11	WP(C)/4507/2018	SHASANKA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M C DAS MR.S P CHOUDHURY	GA, ASSAM MR.S K MEDHI(R-6) MR.S SARMA MR.A DAS R-6 MR.J DAS(R-6) MR.S DUTTA(R-6) MR.S G BHATTACHARJEE(R-6) SC, DLR
12	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED, WITH CAVT.	M/S. AHINSHA CHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS.	DR B P TODI MR. A NATH MR. S U AHMED DR ANKIT TODI MR. N J MEDHI	DR. B AHMED SC, TAXES
	WITH I.A.(Civil)/2557/2019 in WP(C)/7691/2018	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR
		NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M H ANSARI MS J SAIKIA	MR D KALITA GA, ASSAM

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25)	MR. R P SINGH	22-02-2024	To	28-02-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR TUESDAY THE 20TH DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE L.S. JAMIR

[COURT NO - 2]

ORDERS

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AFTER COMPLETION OF MATTERS PERTAINING TO
THE PRINCIPAL SEAT]**

1	CMAppl. 2/2023	THANZUALI AND 4 ORS. VERSUS STATE OF MIZORAM AND 11 ORS.	MS DINARI T AZYU MR. K ROLAND MR. VICTOR L RALTE MS. CAROLINE K LUNGAWIPUII MS. B LALRAMHNEMI MS LALHRIATPUII SAILO MR BENJAMIN LALRINSANGA	MRS. H LALMALSAWMI
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WITH

2	REV.PET. 4/2023	THANZUALI AND 4 ORS. VERSUS STATE OF MIZORAM AND 11 ORS.	MS DINARI T AZYU MR. K ROLAND MR. VICTOR L RALTE MS. CAROLINE K LUNGAWIPUII MS. B LALRAMHNEMI MS LALHRIATPUII SAILO	MRS. H LALMALSAWMI FOR R1-R7
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